

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	High court of Andhra Pradesh	--	--	--	--	--

Form 5**List of cases in which Case Management hearing was held during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	High Court of Andhra Pradesh	--	--	--	--	--	--

Form 6

Contested commercial cases disposed during the month

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of Execution of Degree	Number of days for execution of decree from date of decision	Act Section
1	High Court of Andhra Pradesh	--	COMS/5/2021	Cockett Marine Oil Asia Pte Ltd. Vs. 1) MV Marine Hornbill 2) Vishakapatnam Port Trust	N Ashwani Kumar	28-10-2021	--	29-10-2021	1	Dismissed	--	--	Order 23, Rule 1&2 of C.P.C
2	High Court of Andhra Pradesh	--	ICOMAO A/4/2021	Smart Gain Shipping Co Limited Vs. V R Commodities Private Limited	Sai Sanjay Suraneni	10-06-2021	--	07-10-2021	119	Ordered	--	--	Order 23, Rule 1&2 of C.P.C
3	High Court of Andhra Pradesh	--	ICOMAO A/5/2021	Smart Gain Shipping Company Limited Vs. V R Commodities Private Limited	Sai Sanjay Suraneni	09-07-2021	--	07-10-2021	90	Withdrawn	--	--	Order 23, Rule 1&2 of C.P.C

Form 7**Summary of Commercial Cases during the month**

Sr. No	Court	District	Total no. of cases pending on the 1 st day of the month	Total no. of cases instituted during the month	Total no. of cases disposed during the month	Total no. of cases pending at the end of the month
1	High Court of Andhra Pradesh	--	62	2	3	61